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**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(THE HIGH COURT OF ASSAM, NAGALAND, MEGHALAYA, MANIPUR, TRIPURA,  
MIZORAM & ARUNACHAL PRADESH)**

**NOTIFICATION**

Dated Guwahati, the 29<sup>th</sup> May, 2012.

No.HC.XV.43/2012/ 253 /RV. Pending initiation of disciplinary proceeding, Shri Rukendra Nath Brahma, Sub-Divisional Judicial Magistrate(M), Jonai, is placed under suspension with immediate effect.

During the period of suspension, his headquarter shall be at Jonai.

By Order

Sd/- M.K. Bhattacharjee  
REGISTRAR (VIGILANCE)